

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

Rst A No.443/KB/2017  
T.P.No.272/KB/2017

Present:

Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08<sup>th</sup> December 2017, 10.30 A.M

Name of the Company		Technomad Instrument & Equipment Sales Pvt.Ltd. -Versus- Barrackpore City Hospital Pvt.Ltd.	
Under Section		433,434	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. Ms. Mudrikee Khanfar, Adv. Petitioner *Mudrikee Khanfar*  
Adv.

2. Mr. Soumen Ghosh Adv. Respondent *S. Ghosh*  
Adv.

**ORDER**

Ld. Counsel for the petitioner and the respondent are present.

Ld. Counsel for the respondent filed Vakalatnama and Board Resolution. Petitioner is directed to serve a copy of the petition on the respondent. Reply, if any, is to be filed within 7 days and thereafter rejoinder, if any, may be filed within 7 days.

Posted for hearing on 12/01/2018.

*8d*  
(Jinan K.R.)  
Member (J)